

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1520(KB)2019
COMP.APPL/833(KB)2020, COMP.APPL/256(KB)2020,
IA(COMPANIES.ACT)/56(KB)2022, COMP.APPL/27(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	ARCHANA SWAIKA AND ANR. VS PIYUSH PROJECTS PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

O R D E R

1. None for the parties. On the previous occasions also none appeared on behalf of the parties and therefore, it is presumed that the parties do not wish to pursue this Petition. Hence the entire branch of applications along with main Company Petition are **dismissed for non prosecution.**
2. File be consigned to records.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**